

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7853-JK (LD) of 2024

DATED:- 22 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition and other connected matters, if any pending before the Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 22.05.2024

No:- LAW-OIC/5/2024

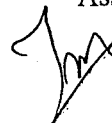
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.7853 - JK(LD) of 2024 dated.22.05.2024

S. No.	Title of the case	OIC
1	CCP(s) No. 382/2023 titled Saleem ALtaf Lone V/s Sheetal Nanda	Mr. Sahir Majid, District Social Welfare Officer Bandipora.
2	Contempt Petition No. CCP(s) No. 276/2023 titled Rabiya Inayat and Ors. V/s Union of India and Ors.	Mr. Mukhtiar Ahmad Dar, District Social Welfare Officer Srinagar.
3	O.A 496/2023 titled Mohammad Fahaim Naquishbandi V/s Commissioner/Secretary to Govt. of J&K	Mr.Sajad Ahmad Bhat, JKAS District Social Welfare Officer Baramulla
4	WP(c) No. 292/2023 titled Akshay Kumar V/s Director Dr. Ambedkar Foundation and Ors.	Ms. Shivani Gotra, JKAS Assistant Director(Adm.) Social Welfare Department, Jammu

Mr

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